GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA UNSTARRED QUESTION NO. 1163 TO BE ANSWERED ON 18th December, 2018

Re-stamping of Medicines

1163. SHRIMATI K. MARAGATHAM:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that expired medicines were sold by re-stamping them as unexpired in many parts of the country;
- (b) if so, the details thereof;
- (c) whether the Government had ordered any inquiry in this regard; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

- (a) & (b): Recently, a representation regarding expired medicines being relabeled as unexpired and sold in the country was received by the Central Drugs Standard Control Organization (CDSCO).
- (c) & (d): Subsequently, a Writ Petition has been filed in this regard in the Delhi High Court. The matter is sub judice.
